

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF ONE ACRE FUND
PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	ONE ACRE FUND PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	03/07/2018
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	REGISTRAR OF COMPANIES- NCT OF DELHI & HARYANA
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U74999DL2018FTC336062
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	B-17, T/E, JANGPURA EXTN., SOUTH DELHI, NEW DELHI -110014
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	17 th November, 2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	ANANG KUMAR SHANDILYA Address- T9 1904 Exotica Dreamville Sector 16c Greater Noida West (Noida Extension) Near Gaur City 2 Gautam Buddha Nagar, Uttar Pradesh-201318 Email Id- csanang@gmail.com Ph. No.- 9711914380 Registration No.- IBBI/IPA-002/IP-N00882/2019-20/12826
8.	LAST DATE FOR SUBMISSION OF CLAIMS	17 th December 2021

Notice is hereby given that the One Acre Fund Private Limited has commenced voluntary liquidation on 17th November, 2021. The stakeholders of One Acre Fund Private Limited are hereby called upon to submit a proof of their claims, on or before 17th December, 2021 to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


ANANG KUMAR SHANDILYA
INSOLVENCY PROFESSIONAL
IBBI/IPA-002/IP-N00882/2019-20/12826



DATE: 19th November 2021

PLACE: Noida